Annexure - 3

Name of the corporate debtor: <u>La Villa Café Private Limited</u>; Date of commencement of CIRP: <u>18/07/2020</u>; List of creditors as on: <u>14/08/2020</u>

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

		Name of creditor	Identifica tion No.									Amount of contingen t claim	Amount of any mutual dues, that may be set-off	Amoun t of claim not admitte d	of claim under verificati	Remarks, if any
	No.			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	covered	Amount covered by guarantee	party?	% voting share in CoC				×	
t	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	

Caver A Trude

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